

31<sup>st</sup> March, 2004

**Notification No. 44/2004-Customs (N.T)**

In exercise of the powers conferred by sub-section (1) of section 4 of the Customs Act, 1962 (52 of 1962), the Board hereby appoints the Commissioner of Customs (Exports) , New Customs House, Ballard Estate ,Mumbai to act as Commissioner of Customs (Exports) , Air Cargo Complex , Sahar , Mumbai for the purpose of adjudicating the matters relating to show cause notice pertaining to M/s. S.K. Traders , Mumbai issued, vide DRI/BZU/D/6/2002, dated the 29<sup>th</sup> December, 2003, by the Additional Director General, Directorate of Revenue Intelligence, Mumbai .

D.S. Garbyal  
Under Secretary to the Government of India

F.NO.437/7/2004-CUS.IV